

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

SEVENTEENTH LOK SABHA

96

NINETY SIXTH REPORT

[Action Taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations made by the Committee in their Fifty-sixth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Lakshmibai National Institute of Physical Education (LNIPE), Gwalior.]

(Presented to Lok Sabha on 05.08.2022)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
August 2022/ Sravana 1944 (Saka)**

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

LOK SABHA

(2021-2022)

Shri Ritesh Pandey - Chairperson

MEMBERS

2. Dr. Shafiqur Rehman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Sankar Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Sundar Prasad Das - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

(iii)

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Ninety Sixth Report on the action-taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/Observations made by the Committee in their Fifty-sixth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Lakshmi Bai National Institute of Physical Education (LNIPE), Gwalior.

2. The Fifty-sixth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 15.12.2021. The Ministry of Youth Affairs and Sports (Department of Sports) furnished their replies on 04.04.2022 indicating the action taken on the observations/recommendations contained in the Fifty-sixth Report. The Committee considered and adopted this Report at their sitting held on **01.08.2022**.

3. The Committee places on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
01 August 2022
10 Sravana 1944 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

(v)

COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022), LOK SABHA

Action Taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations made by the Committee in their Fifty-sixth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Lakshmibai National Institute of Physical Education (LNIPE), Gwalior.

This Report of the Committee deals with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2021-2022) in its Fifty-sixth Report (17th Lok Sabha) which, dealt with the matter of the delay in laying the Annual Reports and Audited Accounts of the Lakshmibai National Institute of Physical Education (LNIPE), Gwalior for the years 2015-2016, 2016-2017, 2017-2018, 2018-2019 and 2019-2020, under the administrative control of the Ministry of Youth Affairs and Sports (Department of Sports) and, that was presented to the Lok Sabha on 15.12.2021.

2. The Committee had made five Observations/Recommendations in its Fifty-sixth Report (17th Lok Sabha). The action-taken replies to all the five Observations/Recommendations of the said Report were received from the Government on 04th April, 2022. Accordingly, the reply showing the action-taken by the Government on the Recommendations/Observations contained in the Fifty-sixth Report (17th Lok Sabha) is given in **Appendix**.

3. **The Ministry of Youth Affairs and Sports (Department of Sports), through its action-taken reply, has submitted that LNIPE has started quarterly compilation of accounts, so that the annual accounts can be prepared immediately after completion of the financial year. The Committee has been assured therein, that all efforts would be made to arrest delays in compilation of accounts and, also that all efforts would be made to organize meetings of the Board of Management, Finance Committee and General Body strictly on time in future, and was also assured to expeditiously ensure getting the approval of the Annual Report and Audited Accounts. The Committee was also apprised that the matters of the delays in furnishing the Tax Deduction at Source (TDS) certificate from the banks and, also the delay in submission of the Statutory Audit Report (SAR) by the audit authorities have also been taken up with the respective authorities.**

4. The Committee was also assured that all the remedial steps would be taken to submit the Annual Report and Audited Accounts to the Parliament on due dates, in future. The Committee take note of all the steps taken and assurance given by the Ministry of Youth Affairs and Sports (Department of Sports) with regard to timely laying of the requisite documents of the LNIPE and hence, recommend the Ministry to lay the pending requisite document of the LNIPE for 2020-2021# before the Lok Sabha in the upcoming Monsoon session of the Parliament. The Committee also recommend to the Ministry of Youth Affairs and Sports (Department of Sports) to rigorously follow all the reported remedial steps enumerated by the Ministry in its action-taken reply to ensure timely laying of requisite documents of all organizations under its administrative control. The Committee would like to be apprised of the progress made by the Ministry of Youth Affairs and Sports (Department of Sports) in this regard.

**New Delhi
01 August 2022
10 Sravana 1944 (Saka)**

**Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

The Annual Report and Audited Accounts of Lakshmibai National Institute of Physical Education (LNIPE), Gwalior for 2020-2021 were laid on the Table of the Lok Sabha on 26.07.2022.

Reply Showing Action-taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations contained in the Fifty-sixth Report of the Committee on Papers on the Table (Lok Sabha), Seventeenth Lok Sabha.

LAKSHMIBAI NATIONAL INSTITUTE OF PHYSICAL EDUCATION (LNIFE), GWALIOR

Recommendation Serial No. 20

The Committee examined the matter of delays in laying of the Annual Reports and Audited Accounts of the Lakshmibai National Institute of Physical Education (LNIFE), Gwalior for the year(s) 2015-2016 to 2019-2020 and observed that consecutively for four years, the requisite documents were laid before the Parliament with delays. The delays for these four years ranged between 12 months and 27 months (approximately). Also, the requisite documents for the year 2019-2020 is still pending for the past six months.

The Committee is discontented with this approach of the Ministry/LNIFE towards laying the requisite documents of the LNIFE and directs the Ministry to lay the pending requisite documents of the year 2019- 2020 without any further delay and ensure timely laying of requisite documents as was assured by the representatives of the Ministry and the Institute during the oral evidence.

Reply of the Government

The Annual Reports and Audited Accounts of the LNIFE, Gwalior for the year 2019-20 have been laid on the table on 07.12.2021 in the Lok Sabha and on 09.12.2021 in the Rajya Sabha.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 21

The Committee further observe that, during the period under examination, the Institute has taken 190 days to 310 days, after the closure of the respective financial year(s), merely in compilation of accounts. The Committee are surprised by this unwarranted time taken in compilation of accounts and would like to know the reasons for such unwarranted delay in compilation of accounts when the Institute has an internal audit group and accounts of the institute are fully computerized. The Committee hope that the decision of the Ministry to start quarterly compilation of accounts will help in reducing the time taken in compilation of accounts.

Reply of the Government

The delay occurred in compilation of Accounts is regretted. The Institute has started quarterly compilation of Accounts, So that Annual Account can be prepared immediately just after completion of the financial year. It is assured to the Committee that all efforts will be made to arrest delays in compilation of accounts.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 22

The Committee note that there had been administrative delays in finalisation of requisite documents at the LNIPE, either in the form of lack of initiative of the previous administration or, in the form of delay in holding General Body meeting.

The Ministry had submitted an ambiguous reply to the answer regarding procedural difficulties faced in convening the meeting of the competent authority, wherein it had, both, denied and accepted the delay due to this reason. The Committee further note that the institute took 18 to 70 days in these years (except for the year 2016-2017) in getting approval and submitting the accounts to the audit authorities after its compilation. Further, it took 05 to 10 months in getting approval of the competent authority after the receipt of the Final Audit Report in the years 2015-2016 to 2017-2018, which, in turn, increased the delay.

The Committee recommend the Ministry/LNIPE to ensure that such meetings which are required to give approval of the requisite documents for timely submission to the audit authority and also for sending it to the Ministry should be held on time.

Reply of the Government

It is assured to the Honourable committee that all efforts will be made to organize meetings of the Board of Management, Finance Committee and General Body strictly on time in future, and to expeditiously ensure getting approval of the Annual Report and Audited Account.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 23

The Committee were apprised that the delay in receipt of TDS certificate from banks, delay in conducting audit and furnishing SAR were also the reasons for delays.

The Committee, however, note that contrary to the reply given by the Ministry, there had also been delays in resolving the audit queries during the auditing, which prolonged the audit process. The Committee would like to know why it took so long to resolve the queries when the Institute had an internal audit group managed by the retired officials from office of the CA&G, who must be well aware of every nitty gritty of the auditing process.

Here, the Committee would also like to know whether any follow-up actions were taken by the Ministry/LNIPE to remind the banking and audit authorities to avoid such delays. If not, the Committee recommend to the Ministry/LNIPE to communicate with the banking and audit authorities to ensure that the respective works are timely completed and, if required, to take up the matter of delays on part of auditing with audit authorities at the highest level, if required.

Reply of the Government

The matter of delay from the Banks in giving TDS certificates has been taken up and the Banks have assured to render requisite TDS Certificates timely. As regards delay in submission of SAR by the Audit Authorities, they have also been requested to expedite audit certifications.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

Recommendation Serial No. 24

Finally, the Committee expect that all the remedial steps proposed by the Ministry, in this regard, are strictly followed, all-around, and that there will not be any delays, by anybody/organisation etc. under the administrative control of the Ministry of Youth Affairs and Sports (Department of Sports). The Committee hope that the assurances given by the representatives of both the Ministry and the LNIPE are well kept.

Reply of the Government

It is assured to the Honourable Committee that all the remedial steps will be taken to submit the Annual Report and Audited Accounts to the Parliament on due dates in future.

(Ministry of Youth Affairs & Sports O.M. No. H-11013/4/2022-Sports CDN (23980) dated 4th April, 2022)

The Extracts of the Minutes of the thirteenth sitting of the Committee on Papers Laid on the Table (2021-2022) held on 01.08.2022.

Committee On Papers Laid On The Table (2021-2022)

The Committee sat on Monday, 1st August, 2022 from 15:00 hrs. to 15:30 hrs. in Committee Room "C", Parliament House Annexe, New Delhi.

Present

Shri Ritesh Pandey - *Chairperson*

Members

2. Dr. A. Chellakumar
3. Shri Pallab Lochan Das
4. Smt. Aparupa Poddar
5. Shri S. Ramalingam
6. Shri Saptagiri Sankar Ulaka
7. Shri Ashok Kumar Yadav

Secretariat

1. Smt. Suman Arora - Joint Secretary
2. Shri Uttam Chand Bharadwaj - Additional Director

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2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them about the agenda.

3. Thereafter, the Committee took up for consideration, four draft Reports and nine draft Action-taken Reports on the following subjects:-

i.	X	X	X	X	X;
ii.	X	X	X	X	X;
iii.	X	X	X	X	X;
iv.	X	X	X	X	X;
v.	X	X	X	X	X;
vi.	X	X	X	X	X;
vii.	X	X	X	X	X;
viii.	X	X	X	X	X;
ix.	X	X	X	X	X;

x	X	X	X	X	X;
xi	Action Taken by the Ministry of Youth Affairs and Sports (Department of Sports) on the Recommendations/ Observations made by the Committee in their Fifty-sixth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Lakshmibai National Institute of Physical Education (LNIPE), Gwalior;				
xii	X	X	X	X	X; and
xiii	X	X	X	X	X.

4. After deliberations, the Reports and Action-taken Reports as mentioned above have been adopted by the Committee and the Chairperson has been authorized by the committee, as per the factual verification of (narration portion) the Reports and Action- taken Reports, to finalize and present these Reports and Action-taken Reports to Lok Sabha.

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The Committee then adjourned.
